

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2019

NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. Nibula Print and Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Shailendra Singh and Mr. Arush Kumar, Advocates for IRP- Mr. Ashok Kriplani

Present for the Respondent: Ms. Arveena Sharma, Advocate

ORDER

Reply has been filed by the Statutory Auditor ⁱⁿ of the Contempt Petition No. 6/2019. It is submitted that the audit was done on the basis of the computerised statement maintained by the Corporate Debtor in an ERP format which was produced by Mr. Arvind Kumar and Mr. Manish Harbola, the internal accountant, for the purpose to carrying out the audit. It is further submitted that no record of the same was retained by them. Ld. Counsel for the contemnor submits that whatever details of the Bank account they had have already furnished to the RP. This fact has been disputed by the Counsel appearing for the RP.

Renotify this case for further consideration on 3rd May, 2019.

Non-bailable warrants against Mr. Itenderpal Singh were be issued by the Registry. In view of the same, let fresh non-bailable warrants be issued against the 2 suspended Directors. Complete details of the two Directors be tendered by the RP upon which the non-bailable warrants shall be issued by the Registry.

Ld. Counsel for the RP also presses his application CA 366/2019 filed under Section 66 of the Code.

Notice be issued to Mr. Vikram Sarin, Director of M/s. Vig. Graphics, R/o E-258, Sarita Vihar, New Delhi-110076. Notice be effected Dasti returnable on 15th May, 2019.

The contemnor is hereby discharged of the contempt. Further progress report, if any, be filed by the RP.

Renotify this case on 15th May, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)